

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 16th March, 2020

Options are hereby invited from the intending Judicial Assistant of this Registry for filling up of **1 (one) vacant post of Assistant Protocol Officer on officiating basis** in the Principal Seat of the Gauhati High Court in the pay band of (PB-3) Rs. 22000-97000/- plus Grade pay of Rs. 9400/- p.m. plus other allowances as admissible under the Rules. Preference will be given to those Judicial Assistant, who have completed 5 (five) years of service.

The selected candidate for the post of Assistant Protocol Officer will maintain his/her seniority in the original cadre and his/her further promotion will be considered on that basis.

Willing candidates may submit options mentioning their service profile to the Administrative Officer(Judicial) (Establishment) **on or before 27/03/2020.**

By order,


REGISTRAR (ESTT.)

Memo No. HC. V- 21/2014/ 213 / Estt. Dtd. 16.3.2020

Copy for information to: -

1. The Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,Gauhati High Court, Guwahati.
4. The Deputy Registrar,Gauhati High Court, Guwahati.
5. The Assistant Registrar, Gauhati High Court, Guwahati.
6. The A.O.(J), _____ to circulate the notice amongst the Judicial Assistants of the respective Sections.
7. The Project Manager, Gauhati High Court, Guwahati with a request to upload the notice in the High Court website.
8. CA to the Registrar General/ Registrar (Vig.)/Registrar (Admn.), Gauhati High Court, Guwahati.
9. The High Court Notice Board (both New Block and old Block).
10. Office file.


REGISTRAR (ESTT.)